

the extent of one third of the capital cost for establishment of each college, limited to Rs.2.67 crore. For Special Category States, the Central share shall be 50% of the capital cost limited to Rs.4 crore for each college.

The Government has also initiated a scheme of Sub-Mission on Polytechnics under coordinated action for Skill Development under which, Government of India provides financial assistance to the State/UT Governments, limited to Rs. 12.30 crores per polytechnic to meet the costs of establishing a Polytechnic in 300 Districts identified as per following criteria in order of preference:-

- (i) the unserved Districts *i.e.* Districts which do not have any Government Polytechnic
- (ii) and also in underserved districts *i.e.* Districts in which the availability of diploma seats per lakh population is less than 10 seats per lakh of population.

Opening of engineering colleges/universities in Delhi

†2270. SHRI PARVEZ HASHMI: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) whether any proposal to open engineering colleges/universities in Delhi in the coming years is under consideration of Government; and
- (b) if so, the details thereof?

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT (SHRI KAPIL SIBAL): (a) No, Sir.

- (b) Does not arise.

Women's education in Minority areas

†2271. SHRI ASHK ALI TAK: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) the details of Government's policy on minority women education; and
- (b) the details of steps taken by Government for the same during the last three years?

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT (SHRI KAPIL SIBAL): (a) and (b) In order to enhance participation of minority women in the national education system, various initiatives have been taken and 88 districts with concentration of minority population are specifically targeted for maximising school access and eliminating infrastructure gaps through opening of 16,391 new Primary Schools and 9,345 Upper Primary Schools; construction of 1,70,925 additional

†Original notice of the question was received in Hindi.

classrooms and sanctioning of 1,34,203 teachers. Under the scheme of Rashtriya Madhyamik Shiksha Abhiyan (RMSA), which *inter-alia* provides coverage of special focus groups viz. girls', children belonging to Scheduled Caste (SC), Scheduled Tribes (ST), Other Backward Classes (OBC) and educationally backward Minorities, 9636 secondary schools have been approved, out of which 906 have been approved in Minority Concentration Districts (MCDs); Out of 3609 Kasturba Gandhi Balika Vidyalayas (KGBVs) sanctioned, 490 KGBVs have been sanctioned in blocks having over 20% Muslim population, of which 475 are operational. Besides, a Sub-Committee on Girls' Education of the National Monitoring Committee for Minorities' Education has also been constituted to identify the factors impeding Girl Education in Minority communities and suggest measures to counter them, ways and means to enhance quality teachers for girls in Minority Concentrated Areas and to develop infrastructure for enhancing participation of girls belonging to Minority Communities in educational institutions.

Implementation of SSA in Karnataka

2272. SHRI RAJEEV CHANDRASEKHAR: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) the cumulative number of school buildings sanctioned till 2011-12 under Sarva Shiksha Abhiyan (SSA) in the State of Karnataka and the cumulative achievements thereof in the State;

(b) the number of new school buildings proposed to be constructed in the State under SSA during the Twelfth Five Year Plan period;

(c) whether Government has reviewed the success of implementation of SSA in Karnataka, particularly in the rural parts of the State;

(d) if so, the details and the outcome thereof; and

(e) the action Government has taken to plug the loopholes in the implementation of SSA in the State?

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT (SHRI KAPIL SIBAL): (a) and (b) The States/UTs every year work out their requirement for school infrastructure and submit their Annual Work Plan and Budget (AWP&B) to Government of India for funding under Sarva Shiksha Abhiyan (SSA). Till 2011-12 cumulatively 3,736 school buildings have been sanctioned to State Government of Karnataka under SSA out of which 3,733 school buildings have already been constructed.

(c) to (e) SSA has a robust system of continuous review through regular meetings with Education Secretaries, review meetings and workshops, six monthly Joint Review Missions (JRM's), and concurrent financial reviews. Field level monitoring is also undertaken by Monitoring Institutes comprising reputed institutes of social sciences